

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Joinup Corporation  
Vs  
Ayyanathan Gunasekran

**MAIN PETITION NUMBER** : CP(IB)/254(CHE)/2022  
**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/604(CHE)/2024

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**ORDER**

Present: Shri. Monish Surendran, Ld. Counsel for the Petitioner.  
Shri. Chiron Singhi, Ld. Counsel for the IRP.  
Shri. John Acquainas, Ld. Counsel for the Respondent.

IRP report is already on record.

Reply filed.

Ld. Counsels for the IRP and the Petitioner submits that they have not received the copy.

Let the copy be served.

Rejoinder, if any, be filed within two weeks thereafter.

List the petition for final hearing on **22.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs